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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P. NO. 263/1994
M.A. NO. 258/1995 IN
O.A. NO. 761/1988

New Delhi this the 12th day of May, 1995

HON'BLE SHRI JUSTICE S. C. MATHUR, CHAIRMAN

HON'BLE SHRI P. T. THIRUVENGADAM, MEMBER (A)

Ram Bhool Singh S/O Neta Singh,
Unit Railway Catering Manager, Kanpur,
R/O Village. Sihani Near Central Bank,
P.O. Meerut Road,
Ghaziabad.

... Applicant

Vs.

Shri Masihuzzaman,
General Manager,
Northern Railway Headquarter Office,
Baroda House, New Delhi.

... Respondent

O R D E R (ORAL)

Shri Justice S. C. Mathur -

The case has been taken up on revised call. No one appeared for the applicant. On behalf of the respondent, Shri H. K. Gangwani has appeared.

2. On 1.5.1995 also when the case was taken up no one had appeared on behalf of the applicant and Shri Gangwani alone had appeared. Shri Gangwani had informed us that in compliance with the Tribunal's order a cheque for Rs.6,202/- had been prepared and he had received the same for delivery to the applicant but he was unable to do so as neither the applicant nor his counsel was present. It was in these circumstances that the case was directed to stand out and to be listed today. It is apparent that the applicant is satisfied with the compliance of which he has, in all probability, knowledge. Shri Gangwani undertakes to send the cheque by registered post.

3. The respondent is permitted to send the cheque for Rs.6,202/- to the applicant by registered post. The contempt application is dismissed as satisfied. Notice issued is hereby discharged. There shall be no order as to costs.

P. J. J. S.

(P. T. Thiruvengadam)
Member (A)

(S. C. Mathur)
Chairman

/as/